

| 1                 | 2    | 3    | 4    | 5    | 6    | 7    | 8    | 9    |
|-------------------|------|------|------|------|------|------|------|------|
| Bokaro A & B      | 390  | 500  | 660  | 348  | 410  | 411  | 660  | 494  |
| Chandrapur        | 510  | 205  | 315  | 152  | 315  | 197  | 420  | 149  |
| Durgapur (DVC)    | 360  | 399  | 360  | 147  | 360  | 193  | 360  | 404  |
| Mejia (DVC)       | 240  | 24   | 240  | 40   | 240  | 72   | 240  | 50   |
| Talcher           | 510  | 499  | 540  | 485  | 570  | 501  | 600  | 581  |
| IB Valley         | 735  | 536  | 630  | 626  | 660  | 530  | 660  | 472  |
| Talcher Stps      | 750  | 479  | 900  | 585  | 810  | 674  | 735  | 1010 |
| Bandel            | 390  | 329  | 270  | 356  | 390  | 350  | 330  | 240  |
| Santalidih        | 225  | 222  | 240  | 296  | 330  | 290  | 330  | 262  |
| Kolaghat          | 1200 | 1020 | 1260 | 912  | 1500 | 1040 | 1440 | 663  |
| Budge-Budge       | 60   | 37   | 120  | 20   | 120  | 68   | 150  | 97   |
| Calcutta (CESC)   | 255  | 238  | 255  | 255  | 210  | 221  | 210  | 227  |
| South Gen Station | 150  | 129  | 180  | 194  | 150  | 158  | 150  | 146  |
| Titagarh          | 315  | 294  | 330  | 224  | 225  | 216  | 195  | 216  |
| Durgapur (DPL)    | 330  | 166  | 330  | 158  | 330  | 176  | 330  | 113  |
| Farraka Stps      | 1800 | 1162 | 1890 | 1098 | 2010 | 1561 | 2100 | 1583 |
| Bangaigoan        | 150  | 58   | 105  | 24   | 120  | 40   | 180  | 28   |

#### Safeguard Duties

\*148. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state:

(a) whether trade and financial experts have suggested imposition of various safeguard duties including vanti-dumping duties to arrest depreciation of the Indian Rupees; and

(b) if so, the decision taken by the Government and the steps taken in pursuance thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) The safeguard duties are imposed to protect domestic industries against sudden increased imports as a result of tariff concessions given as per our GATT commitments. Similarly to protect domestic industries, anti-dumping duties are imposed on imports of those goods which are exported to India at less than their normal value in their country of production which cause or threaten to cause material injury to any industry in India. These duties are not imposed to take care of depreciation of currencies.

However, the exchange rate developments are closely monitored both by the Government and the

Reserve Bank of India and appropriate policy measures, including market intervention is taken to maintain a reasonable stability in external value of rupee consistent with preservation and improvement of India's external competitiveness.

#### Cases Pending with BIFR

\*149. SHRI RAM TAHAL CHAUDHARY :

DR. MADAN PRASAD JAISWAL :

Will the Minister of FINANCE be pleased to state:

(a) the total number of large and small scale sick industries in the country, State-wise;

(b) the major factors responsible for their sickness;

(c) the number of cases registered with BIFR during the last three years;

(d) the number of cases finalised out of it and the number of cases still pending with the Board as on date. State-wise and Industry-wise;

(e) the basis on which industries are declared as sick by the BIFR; and

(f) the steps taken by the Government for speedy disposal of the cases of industrial sickness?